

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
DEFINING GOOD GOVERNANCE .

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Shri Mohd. Ali Khan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state :-

- (a) whether Government is giving new definition to good governance in the country;
- (b) if so, the details thereof and the steps taken in this direction during the last five years; and
- (c) if not, the reasons therefor?

ANSWER

Minister of State for Planning & Parliamentary Affairs.

(SHRI V. NARAYANASAMY)

- (a) : Yes, Sir. Through policies, programmes and projects, Government is deepening the concept of good governance in India by making it transparent, responsive, accountable and efficient.
- (b) : Initiatives taken in the recent past include
 - (i) Right to Information Act;
 - (ii) 2nd Administrative Reforms Commission; and
 - (iii) National e-Governance Plan.
- (c) : Does not arise.